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Monday, 30th November 1953

The Council met at half past one of the clock, Ms. CHAIRMAN in the 'Chair.

ORAL ANSWERS TO QUESTIONS

DEMAND OF RESPONSIBLE GOVERNMENT IN TRIPURA

*86. SHRI B. RATH: Will the Minister for STATES be pleased to state:

- (a) whether the Advisory Council for Tripura passed a resolution on the 15th August 1953 demanding the establishment of responsible government in the State;
- (b) whether any political organisation is opposed to the establishment -of responsible Government in the State and if so, the name of such organisation; and
- (c) the grounds on which this de mand is not being conceded?

THE MINISTER FOR HOM£ AFFAIRS AND STATES (DR. K. N. KATJU): (a) No.

- (b) Government have no information.
- (c) Doe_s not arise.

SHRI B. RATH: Do Government deny that the Advisory Council passed any such resolution?

Dr. K. N. KATJU: Not to my knowledge. The Advisory Council has not passed any resolution.

SHRI B. RATH: Have Government received any memorandum from political parties from Tripura?

DR. K. N. KATJU: The question only relates to the Advisory Council. A_s to how many political parties there ;are is a matter of public knowledge.

SHRI B. RATH: Sir, my supplementary question arises out of part <(b) of the question whether any apolitical organisation is opposed to 99 CS.D.

the establishment of responsible government in the State. So I would like to know how many political parties have written to Government to concede responsible government to Tripura.

.to Questions

DR. K. N. KATJU: There are lots of political parties some of which are dominated by Communists who are playing a great deal of havoc there. They may require a legislative assembly and all that. But the question was—Whether the Advisory Council passed a resolution and my answer was "No" and to the question —"Whether any political organisation is opposed to responsible government in the State" I said I have no information.

Shri B. RATH: Did the Government receive any representation from the political party which is dominated by the Communists as well as the other political party which i_s dominated by Congressmen? Have they received a representation from those political parties?

DR. K. N. KATJU: I cannot enter into a discussion, Sir. The House will remember that Tripura, after all, is a small place with only about 7 lakhs of people, many of them children, many of them women and old men. Therefore you may have political parties consisting of say 15 people.

SHRI B. RATH: May I know if it is because of thi_s smallness of the population that this State is not being conceded responsible government?

DR. K. N. KATJU: No, no, not at all. This State is being looked after very well and with special tenderness because it is a border district.

SHRI M. L. DWIVEDY: Looked after by whom?

(No answer.)

SHRI S. N. MAZUMDAR: I_s it not a fact that some members of the Advisory Council expressed an opinion in favour of conceding responsible government—that responsible government should be formed in Tripura?

DR. K. N. KATJU: I do not know what they said in public. The question is whether they passed a resolution and we have said "no.'

SHRI S. N. MAZUMDAR: Are these not members of your party—the Congress Party?

DR. K. N. KATJU: Undoubtedly they are.

SHRI B. K. P. SINHA: Is it not a fact that the establishment of responsible government there will be prohibitive from the standpoint of costs?

DR K. N. KATJU: Pardon?

SHRI B. K. P. SINHA: Is it not a fact that the establishment of responsible government will be financially prohibitive for that small State?

DR. K. N. KATJU: I think that is a point well worth consideration by the Members of this House.

MR. CHAIRMAN: Anyway, it does not arise here.

SECRETARIAT OFFICERS

- *87. SHRI H. C. MATHUR: Will the Minister for HOME AFFAIRS be pleased to state:
- (a) the strength of Secretaries, Joint Secretaries, Deputy Secretaries and corresponding posts in the Government of India; and
- (b) the services from which officers are recruited to these posts?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR):

- (i) Secretaries to the Government of ... 26 India
- (ii) Joint Secretaries to the Government of India ... 42
- Secretaries (iii) Deputy to the Government of India 124

If by the term "corresponding posts" meant posts carrying the

status ex-offlcio, the numbers are as follows:—

to Questions

- (i) Ex-officio Secretaries
- (ii) Ex-officio Joint Secretaries
- (iii) Ex-officio Deputy Secretaries
- (b) Appointments to these posts are made normally by selection from amongst officers belonging to one or other of the following Services: — Indian Civil Service, Indian Administrative Service, Indian Foreign Service, Central Secretariat Service, Indian Service of Engineers, and Central Services Class (I), e.g., Indian-. Audit and Accounts Service, Indian Income-tax Service, Indian Custom and Excise Service, etc. A few of these posts have also been filled by ad hoc recruitment direct.
- SHRI H. C. MATHUR: May I know whether you have not any Joint Secretary or Secretary from out of the Central Secretariat Service?
- SHRI B. N. DATAR: I am afraid' not, speaking subject to correction.
- SHRI C. G. K. REDDY: Why are you afraid?
- SHRI H. C. MATHUR: Will the hon. Minister confirm that they are entitled to be appointed Joint Secretaries and Secretaries?
- SHRI B. N. DATAR: That question will be considered. At present they are not.
- SHRI C. G. K. REDDY: But the answer to the question stated that they are appointed.
- MR, CHAIRMAN: You ask whether they are entitled or whether they are-eligible for such appointments?
- SHRI H. C. MATHUR: Whether they are
- SHRI B. N. DATAR: That question is under consideration. So far as the Secretaries and Joint Secretaries are-concerned, they are taken from the